

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 19<sup>th</sup> JULY, 2021, 10:30 A.M.**

CP (IB) No. 168/CTB/2019, IA (IB) No. 25/CB/2021, IA (IB) No. 55/CB/2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Swain Aluminium Pvt. Ltd.
Under Section	10 IBC

For Petitioner (s)

1. Mr. Arabinda Acharya, CS
2. Mr. Saswat K. Acharya, Adv.
3. Mr. Binay Singhania, RP

For Respondent (s)

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**ORDER**

Ld. Counsel Mr. Saroj Prusty is appearing on behalf of the respondents. Since that he has been briefed in the matter only one day prior, he seeks time to file his reply in the matter. Court notice was already issued on 17.03.2021 and there has been no appearance on the part of the respondents, therefore, the matter was posted today for final hearing. Be that as it may be, we do not wish to deprive the respondents of a chance to have their say in the matter. Therefore, two days' time is granted to the respondents to file their reply, if any, in respect of IA(IB) No. 25/CB/2021. Copy of the reply shall be served on the counsel on record for the RP and on the RP himself, one day prior to the date fixed for hearing. List the matter on 23.07.2021.

IA(IB) No. 55/CB/2021, which is for approval of the Resolution Plan shall stand over for consideration on that date.

Sd

**Satya Ranjan Prasad  
Member (Technical)**

Sd

**Rajasekhar V.K.  
Member (Judicial)**